

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 264 of 2020

In the matter of:

Amar Plaza and Holdings Ltd.

....Appellants

Vs.

Shree Shiromani Project Pvt. Ltd.

....Respondent

Present:

Appellants: None

ORDER

12.02.2020: As nobody appears on behalf of the Appellant, list the matter for 'Admission (Fresh Case)' on **17th February, 2020.**

[Justice Bansilal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

ns/sr/nn